POST OFFER PUBLIC ANNOUNCEMENT TO SHAREHOLDERS OF CHETTINAD CEMENT CORPORATION LIMITED

Regd. Office: Rani Seethai Hall, 5th Floor, 603, Anna Salai, Chennai – 600 006.
Tel No. (044) 28292188 Fax No. (044) 42037702 E-Mail: chettinadsoftware@gmail.com

The details, subsequent to completion of the offer made vide Public Announcement dated 25/06/2007 and Corrigendum thereto dated 12/11/2007 and Letter of Offer dated 05/11/2007 pursuant to and in compliance with Sub Regulations 2 & 2A of Regulation 11 of the SEBI (Substantial Acquisitions and Takeovers) Regulations,1997 and subsequent amendments thereto, issued by us for and on behalf of Chettinad Software Services Pvt. Limited (Acquirer) along with Dr. M A M Ramaswamy, Mr. M A M R Muthiah and Mrs. Geetha Muthiah (PAC's) to acquire upto 40,82,621 fully paid-up equity shares representing 13.84% of the Share and Voting Capital of Chettinad Cement Corporation Limited (Target Company) at a price of Rs.450/- payable per share in cash, are as under :

Name and Address of the Target Company	Chettinad Cement Corporation Limited Rani Seethai Hall Bldg, 603, Anna Salai, Chennai - 600 006. Tel no. 044 - 28292727, 42149955 Fax no. 044 - 28291558 E-mail: chtdmds@vsnl.com
Name and Address of the Acquirer	Chettinad Software Services Pvt. Ltd. Rani Seethai Hall Bldg, 603, 5th Floor, Anna Salai, Chennai - 600 006. Tel no. 044 - 28292188 Fax no. 044 - 42037708 E-mail: chettinadsoftware@gmail.com
Name and Address of the Persons Acting in Concert (PAC's)	Dr. M A M Ramaswamy, Mr. M A M R Muthiah & Mrs. Geetha Muthiah, Chettinad House, Rajah Annamalaipuram, Chennai - 600 028 Tel no. 044 - 28291586, 28292040 Fax no. 044 - 28293864 E-mail: mdchettinad@airtelbroadband.in
Name & Address of Registrar to the Offer	Integrated Enterprises (India) Limited 2nd Floor, Kences Towers, 1 Ramakrishna Street, North Usman Road, T Nagar, Chennai - 600 017 Tel : (044)28140801 Fax : (044) 28142479 E-mail :sureshbabu@iepindia.com
Offer details	
(a) Date of opening of Offer	November 16, 2007 Friday
(b) Date of closure of Offer	December 05, 2007, Wednesday

Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Documents	Actuals
1.	Offer Price	Rs.450.00 payable in cash	Rs.450.00 payable in cash
2.	Share holding of acquirer/ PAC's (No & %) before MOU/P.A. - Acquirer - PAC's	 0 (0.0%) 21,724,038 (73.63%)	 0 (0.0%) 21,724,038 (73.63%)
3.	Shares acquired by way of MOU or market purchases (No & %)	Nil	Nil
4.	Shares acquired in the open offer (No & %)	40,82,621 (13.84%)	26,16,535 (8.87%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	183,71,79,450.00	117,74,40,750.00
6.	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	Nil	Nil
7.	Post offer share holding of acquirer/PAC's (No & %) (2+3+4+6) 7.1 Acquirer 7.2 PAC's	 40,82,621 (13.84%) 2,17,24,038 (73.63%)	 26,16,535 (8.87%) 2,17,24,038 (73.63%)
8.	Post offer shareholding of other members of promoter group	7,46,356 (2.53%)	7,46,356 (2.53%)
9.	Total post offer promoter group shareholding (7.1+7.2+8)	2,65,53,015 (90%)	2,50,86,929 (85.03%)
10.	Pre and Post offer shareholding of public	Pre Offer: 70,32,956 (23.84%) Post Offer: 29,50,335 (10%)	Pre Offer: 70,32,956 (23.84%) Post Offer: 44,16,421 (14.97%)
	Status of the escrow account	An amount of Rs.30,15,00,000/- was transferred to the special offer account. From the special account DDs have been dispatched to the respective shareholders towards consideration for the shares accepted under the open offer by 18.12.2007. The balance amount of Rs.3,35,00,000 in the Escrow Account has been released to the Acquirer on successful completion of the takeover formalities under the Regulations	
	Payment of interest if any	Nil	
	Status of investor complaints	No investor complaints received	

Terms used but not defined in this Post Offer Public Announcement shall have the same meaning as assigned in the PA. The Acquirer and PACs accept full responsibility for the information contained in this Public Announcement and are responsible for fulfilling their obligations as laid down in the SEBI (SAST) Regulations. **This Public Announcement would also be available on SEBI's website www.sebi.gov.in**

Issued by the Manager to the Offer For and on behalf of the Acquirer by:
Manager to the offer

Indbank
Merchant Banking Services Ltd
(A Subsidiary of Indian Bank)

1st Floor, Khivraj Complex I, 480, Anna Salai, Nandanam, Chennai – 600 035
Ph. No. : (044) 2431 3094-97 Fax No. (044) 2431 3093, Email : cccloffer@indbankonline.com
SEBI Regn. No: INM 000001394
Contact Person: Mr. Sanjay Varghese - Vice President

Dated : 20.12.2007 Place : Chennai

Size : 12 x 29